

(b) whether the motive behind the assassination has been established and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The case is still under investigation and it will not be in the public interest to disclose any details at this stage.

[English]

Road-Side Police Check Posts in Delhi

362. SHRI RAJNATH SONKAR SHASIRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the road-side police check posts in Delhi are stopping the cars, scooters, etc. to get their numbers etched on the vehicles;

(b) the organisation/agency which has made this arrangement;

(c) the tasks assigned to the police check posts;

(d) whether any complaint regarding overstepping of jurisdiction by these posts has been received by the Union Government; and

(e) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The Delhi Police have reported that a number of petrol pumps in Delhi have provided etching facility for cars, scooters, etc. The police pickets posted near these petrol pumps apprise the owners of cars/scooters about availability of etching facility and impress upon them the desirability of having their cars etched for prevention and detection of theft. No vehicle owner is forced to get the vehicle etched.

(c) The main tasks of the police staff posted at checkposts are to remain on the look-out for stolen vehicles for vehicles involved in criminal/terrorist activities; for persons involved in criminal activities, etc.; and to provide general security and to maintain law & order.

(d) No, Sir.

(e) Question does not arise.

Fire in Jhuggis

363 SHRI RAJNATH SONKAR SHASIRI:

SHRI HARI KEWAL PRA-SAD:

SHRI RAM SAGAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a devastating fire broke out in Jhuggis near old Yamuna bridge recently;

(b) if so, the details thereof along with the loss of life and property therein and the cause of fire;

(c) the number of incidents of fire reported in Delhi during the last two years;

(d) the loss of life and property involved in those incidents; and

(e) the details of the compensation given to such fire victims?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) On 17-4-1991, a serious fire broke out in Jhuggis near Old Yamuna Bridge, Delhi.

(b) Four lives were lost and about 1890 jhuggis burnt. The probable cause of fire was electric short-circuit. Loss of property is estimated to be Rs 19.65 lakhs approximately.